

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 790 of 2020

In the matter of:

Krishna Kumar Sahu & Ors.

....Appellants

Vs.

Sai Prasad Properties Ltd.

....Respondent

Present:

Appellant: Mr. Avinash Bhati, Ms. Ranjana Roy Gawai, Mr. Pervinder, Mr. Vineet Kumar, Advocates.

ORDER

(Through Virtual Mode)

09.12.2020: Mr. Avinash Bhati, Advocate has filed written submissions, which are taken on record. He seeks short accommodation for further arguments.

List the appeal on 18th December, 2020.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

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